

Annexure-7

Name of the corporate debtor: Mansarovar Pearls (India) Private Limited; Date of commencement of CIRP: 28.11.2025 Uploaded on 15.12.2025); List of creditors as on: 05.01.2026

List of Operational creditors (Government Dues)(Amount in ₹)

Sr. No.	Name of creditor	Identification No.	Details of claim received		Details of claim admitted			% of contingent claim	Amount of any mutual	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
			Date of	Amount claimed	Nature of	Amount	Whether					
1	Income Tax Department, Hyderabad		01.01.2026	5,82,53,610.00	5,82,53,610.00							Provisionally Admitted. As per order dated 23.03.2025 & 22.10.2025 also as per Demand Notice dated 23.07.2015, 19.06.2017, 15.09.2019 & 25.10.2020
	Total			5,82,53,610.00	5,82,53,610.00					0.00	0.00	